

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/77/2019

Date : 11.09.2019

Shri Vikas Kumar Swami, an Officer in Senior Civil Judge Cadre, presently posted as Sr. Civil Judge-Cum-ACJM(Rent Tribunal), Bharatpur, is hereby appointed/posted as Addl. Sr. Civil Judge-Cum-ACJM No.2, Bharatpur in addition to his own duties till further orders.

NOTE :-

1. He shall dispose off minimum 40% additional work as per circular of standard of work.
2. The cases in which there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

BY ORDER,


REGISTRAR GENERAL
Date : 11.09.2019

No.Estt.B2(v)/WA/2019/8653

Copy forwarded to the following for information and necessary action:-

- 1.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 2.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 3.P.S. to All Hon'ble Judges at Jodhpur.
- 4.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 5.The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
- 6.The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 7.The Accountant General, Rajasthan, Jaipur.
- 8.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)(Jodhpur)/OSD(F&I)/ Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 9.The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 10.All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 11.District & Sessions Judges, Bharatpur with the request to serve/circulate the copy of this order to the concerned Courts/Officer/Treasury Officer as per direction issued vide this office letter No 17022 dated 08.10.2015.
- 12.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 13.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


REGISTRAR GENERAL